

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF DECEMBER-2014

DATE OF HEARING 03.12.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1816947/19	Opp. No. AMD-784173	Mr. Lalji Advocate, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1788010/30	Opp. No. AMD-780603	M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	715291/30	Opp. No. AMD-163203	M/s. Jivraj Tea Limited, Surat / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Shah Jivraj Nanchand & Sons, Surat / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

DATE OF HEARING 04.12.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1893422/05	Opp. No. AMD-781807	M/s. Akums Drugs & Pharmaceuticals Ltd., Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2257990/05	Opp. No. AMD-800358	M/s. T. C. Patel & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

3.	814045/05	Opp. No. AMD – 155419	M/s. Burroughs Wellcome, (India) Limited. Mumbai / M/s. H. K. Acharya, & Company, Ahmedabad V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
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DATE OF HEARING 09.12.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	722643 / 05	Opp. No. AMD-117386	M/s. Walter Bushnell Private Ltd., Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	722643 / 05	Opp. No. AMD-117295	M/s. Martin & Harris Laboratories Ltd., Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	791973/05	Opp. No. AMD-174955	M/s. Aristo Pharmaceuticals Limited, Mumbai	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad			
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DATE OF HEARING 10.12.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	667138/05	Opp. No. AMD-203122	M/s. Walter Bushnell Private Ltd., Mumbai / Mr. Manoj G. Menda, Mumbai V/S Shri Devang Jashavant Kumar Joshi, Advocate, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	635271 /07	Opp. No. AMD-214394	M/s. Laxmi Oil Pumps & Systems Pvt. Ltd., Solapur / M/s. International Trade Marks Bureau, Mumbai V/S M/s. Creation Textiles, Ahmedabad / Mr. Manoj G. Menda, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1689270/35	Opp. No. AMD-747301	M/s. Pasco Sports , Agra	02:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 11.12.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	742113/30	Opp. No. AMD-199686	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Gordhanbhai Govindji Chevdawala, Rajkot / Mr. Chetan P. Pajwani Advocate, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	742111 / 29	Opp. No. AMD-92429	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Gordhanbhai Govindji Chevdawala , Rajkot / Mr. Chetan P. Pajwani Advocate , Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	742110 / 29	Opp. No. AMD-91273	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Gordhanbhai Govindji Chevdawala, Rajkot / Mr. Chetan P. Pajwani Advocate , Rajkot	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	742112 / 29	Opp. No. AMD-92434	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Gordhanbhai Govindji Chevdawala, Rajkot / Mr. Chetan P. Pajwani Advocate , Rajkot	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 16.12.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	751881 / 05	Opp. No. AMD-718038	M/s. Cipla Limited, Mumbai V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1873949 /42	Opp. No. AMD-801910	M/s. Nikhil Soni, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	1905912/21	Opp. No. AMD-814522	M/s. W. S. Kane & Co., Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Tm-05

DATE OF HEARING 17.12.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2063284/30	Opp. No. AMD-802685	M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	1798757/05	Opp. No. AMD-801313	M/s. G. D. Bansal & Associates , Jaipur	11.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	872121/05	Opp. No. AMD-229666	M/s. Lall & Sethi , New Delhi V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

4.	537743/05	Opp. No. AMD-962	M/s. Ranbaxy Laboratories Limited, New Delhi / M/s. J. T. Trivedi & Associates, Ahmedabad V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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DATE OF HEARING 18.12.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	596969/30	Opp. No. AMD-162327	Mr. Kanji Nanji Thakkar, Maharashtra, / M/s. Fatehchand C. Shah & Co., Mumbai V/S M/s. Annapurna Udhyog Bhandar, Ahmedabad / M/s. Tradesafe, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	1873931/24	Opp. No. AMD-802274	M/s. Bansal & Company, New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	517322/07	Opp. No. AMD- 50910	M/s. Kisan Toka Company, Jalandhar / M/s. Amarjit & Associates, New Delhi V/S M/s. Patel Fieldmarshal Industries , Rajkot	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 23.12.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1511018/30	Opp. No. AMD-728415	M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Shree Jaynath Enterprise, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	667533 /03	Opp. No. AMD-220745	M/s. Three –N – Products Pvt. Ltd., New Delhi / M/s. Chadha & Chadha Advocate, New Delhi V/S M/s. Nirma Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	635382/25	Opp. No. AMD-192341	M/s. K & S Partners, New Delhi V/S Mr. Apoorva Suryakat Khandhar, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 24.12.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1681826/05	Opp. No. AMD-744240	Geeta Saha, Advocate, Virar, Distt. Thane	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

2.	1970378/17	Opp. No. AMD-799839	M/s. S. Singh & Associates, Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	598316/05	Opp. No. AMD-61111	M/s. L. S. Davar & Co., Calcutta V/S. M/s. Troikaa Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 30.12.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2096178/05	Opp. No. AMD-792291	M/s. Daniel & Gladys, Chennai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1816938/05	Opp. No. AMD-784486	M/s. Bal Pharma Ltd., Bengaluru	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	721825/30	Opp. No. AMD-226367	M/s. KRBL Limited, Delhi / M/s. Delhi Registration Service, Delhi V/S M/s. Maheshwari Industries Pvt. Ltd., Sri Ganganagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
